

OYT	—	32
SPECIAL	—	124
Non OYT	—	984
Total	—	1140

(c) The present 3000 lines Crossbar exchange is expected to be expanded by 2000 lines by 1991-92 subject to timely availability of equipment. This will clear the present waiting list.

Registered Cases of Terrorism in Delhi

9128. PROF. SAVITHRI LAKSHMANAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of cases registered in New Delhi during the month of April, 1990 in which terrorists are suspected to be involved;

(b) whether any arrests have been made in this regard; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) Six.

(b) and (c). One Sub-Inspector of Delhi Police has been arrested in connection with the cases of bomb blasts in Police Station Tilak Nagar and Police Station Rajouri Garden.

Corruption Cases Against Government Officials of Dadra and Nagar Haveli

9129. SHRI MOHANBHAI SANJIBHAI DELKAR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether CBI has recommended

Government for preliminary action against officials found involved in corruption cases in the Union Territory of Dadra and Nagar Haveli;

(b) if so, the number of persons found involved in corruption cases; and

(c) the action taken against them?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) to (c). C.B.I. has recommended departmental action against three Government servants involved in two separate cases on the ground of violation of Conduct Rules, dereliction of duty and causing revenue loss to the Government. Charge sheet has been issued against one Government servant, serving under the administrative control of the Union Territory of Dadra and Nagar Haveli. Copies of the Investigation Report of the CBI have been forwarded to concerned controlling authorities of other two Government servants for initiating necessary action against them.

Criminalisation of Delhi Police

9130. SHRI MADAN LAL KHURANA: DR. BANGALI SINGH: SHRI KUSUMA KRISHNA MURTHY:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether a large number of persons with criminal tendency have got enrolled in Delhi Police in the previous years;

(b) if so, whether such persons have been identified and action taken against them; and

(c) the steps taken to streamline the recruitment procedure in Delhi Police?